

**Central assistance to J and K under Panchayati Raj scheme**

2273. SHRI G.N. RATANPURI: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the amount of Central assistance released to Jammu and Kashmir under Panchayati Raj Schemes during the current and last three financial years; and

(b) the total amount spent under different Panchayati Raj Schemes during the same period all over the country?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) The details of the Central Assistance released to Jammu and Kashmir during the current and the last three financial years under various schemes of the Ministry of Panchayati Raj are given in the Statement-I (See below).

(b) The details of amount released all over the country including Jammu and Kashmir during the current and the last three financial years under various schemes of the Ministry of Panchayati Raj are given in the Statement-II.

**Statement-I**

*Central Assistance Released by the Ministry of Panchayati Raj to Jammu & Kashmir (As on 31-10-2010)*

(Amount in Rs. crore)

Scheme	Fund Released				Total
	2007-08	2008-09	2009-10	2010-11	
Backward Regions Grant Fund	0.3	40.77	9	36.89	86.96
Rashtriya Sam Vikas Yojana	15	22.5	22.5	0	60
<b>TOTAL</b>	<b>15.3</b>	<b>63.27</b>	<b>31.5</b>	<b>36.89</b>	<b>146.96</b>

**Statement-II**

*Amount Spent Under Different Schemes of the Ministry of Panchayati Raj all over the Country including Jammu & Kashmir (As on 31-10-2010)*

Amount in Rs. crore

Scheme	Fund Released				Total
	2007-08	2008-09	2009-10	2010-11	
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
Backward Regions Grant Fund	2645.50	3029.50	3534.97	2765.39	11975.36
Rashtriya Sam Vikas Yojana	954.50	860.50	135.00	0.00	1950.00
Rashtriya Gram Swaraj Yojana	46.54	48.35	44.23	48.75	187.87

1	2	3	4	5	6
Mission Mode Project on e-Panchayat	0.00	5.50	22.07	0.00	27.57
Rural Business Hubs	2.00	1.91	1.64	0.43	5.98
Panchayat Empowerment and Accountability Incentive Scheme	10.00	10.00	10.00	0.00	30.00
Panchayat Mahila Evam Yuva Shakti Abhiyan	2.02	4.23	2.39	0.00	8.64
<b>TOTAL</b>	<b>3660.56</b>	<b>3959.99</b>	<b>3750.30</b>	<b>2814.57</b>	<b>14185.42</b>

**Misuse of domestic LPG cylinders by commercial establishments**

2274. SHRIMATI VIPLOVE THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that domestic LPG gas cylinders are being used by several commercial establishments in the country causing scarcity of domestic cylinders;

(b) if so, the steps taken or being taken by Government to prevent the use of subsidized domestic LPG cylinders by commercial establishments;

(c) whether a number of hotels in Bilaspur in Himachal Pradesh have been caught using subsidised domestic LPG cylinders; and

(d) if so, the details thereof, hotel-wise and the action taken or being taken by Government against these hoteliers?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) The possibility of diversion of subsidized domestic LPG cylinders by some unscrupulous elements cannot be ruled out due to the wide gap between the retail price of LPG for domestic use and the market price for commercial LPG.

During the period April 2010 to September 2010, 1939 raids were conducted on commercial establishments in the country, in which 11,557 domestic LPG cylinders were seized.